

Title: Regarding passing of the Insurance Regulatory and Development Authority Bill, 1999 without any amendment by the Rajya Sabha at its sitting held on the 7th December, 1999.

12.02 hrs.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 7th December, 1999, agreed without any amendment to the Insurance Regulatory and Development Authority Bill, 1999, which was passed by the Lok Sabha at its sitting held on the 2nd December, 1999."
